

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 15th October, 2014
Time: 10:30 AM**

**HON'BLE MR JUSTICE Dr. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Appeal No. 78/2014 & M.A.No.685/2014.	Gram Panchayat Salana Jeevan Singh Wala & Ors. Vs. U.O.I & Ors.	Mr. A.R.Takkar & Ankur Sharma, Adv for the Appellant.	
AFTER NOTICE				
2.	Appeal No. 69/2014 & M.A.No.589/2014 & M.A.No.612/2014.	M/s Krishna Int. Udyog Vs. U.P. Pollution Control Board & Anr.	Mr. Avinsh Lakahanpal, Adv. For the Appellant.	
3.	Appeal No. 70/2014 & M.A.No.607/2014.	M/s Chowdhary Aman Brick Field Vs. U.P. Pollution Control Board.	Mr. Archit Rajpal, Adv. For the Appellant.	
FOR COMPLETION OF PLEADINGS				
4.	Original Application No.148/2014 & M.A.No.497/2014.	Udyog Vyapar Sangthan Vs. MoEF & Ors.	Mr. Amit Singh Adv. For the Applicant. Mr. Vishwender Verma, Adv. For R-1. Mr. B.V. Niren, CGSC, for R-2. Mr. S.L. Gundli, Sr. Law Officer, CPCB For R-3. Mr. Raman Yadav, Adv. For R -4,7 & 9. Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. For R-5 & 6. Mr. Prabhat Kumar & Mr. Chandra Shekhar, Advs. For R-8.	
5.	Appeal No. 40/ 2014.	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	Mr. Kalra Krishnan & Ms. Priyanka K. Dar, Advs. for the Appellant. Ms. Anubha Agrawal, Adv. & Mr. Manjeet Singh,AAG,for R-1 & R-2. Ms. P.B.Singh, Advocate for R-3.	

6.	Original Application No. 59/2012 (BPTP Ltd. Noticee No. 2) & (DLF Ltd. Noticee No. 6)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for Applicant. Mr. Hemant Saini, Adv. For Noticee No.2. Mr. Rohit Sharma and Mr. Karan Chopra, Advs. For Noticee No. 6. Mr. Avijit Bhushan, Adv. for UPSIDC. Mr. D.K.Dhayani, Adv. For R-5, UPPCB. Ms. P. Batra Singh, Adv. For MoEF.
FOR HEARING			
7.	Original Application No. 132/2014 & M.A.No. 561/2014 & M.A.No. 666/2014.	Greater Kailash –II Welfare Association Vs. South Delhi Municipal Corporation	Mr. Sumit Chander, Adv. For the Applicant. Ms. Puja Kalra, Adv. With Mr. N.K. Jain, For R-1.
8.	M.A.NO.968/2013 & M.A.NO.969/2013 in Appeal No.53 (THc)/2013 (W.P. No. 11972/2011 of Calcutta H.C.)	International Marwari Association & Anr. Vs. West Bengal Pollution Control board & Ors.	Mr. Guru Krishna kumar, Sr. Adv. & Ms. Niti Luthra, Adv. For the Applicant. Mr. Bikas Kar Gupta, Adv. For R-1. Mr. Saakaar Sardana, Adv. for R-2. Ms. P. B. Singh for R-1 MoEF. Mr. Shuvodeep Roy, Adv. For R-3.
9.	Original Application No.321/2013 & M.A.No.640/2014.	International Marwari Association & Anr. Vs. West Bengal Pollution Control board & Ors.	Mr. Guru Krishna kumar, Sr. Adv. & Ms. Niti Luthra, Adv. For the Applicant. Mr. Bikas Kar Gupta, Adv. For R-1. Mr. Saakaar Sardana, Adv. for R-2. Ms. P. B. Singh for R-1 MoEF. Mr. Shuvodeep Roy, Adv. For R-3.
10.	M.A.No.1079/2013 in R.A.No.07/2012 in Appeal No.23-28/2011	M/s Nagarjuna Construction Co. Ltd. & Anr. Vs T. Mohana Rao & Ors.	Ms. Parul Gupta & Mr. A.D. N. Rao, Adv. for Applicant . Mr. Raj Panjwani, Sr. Adv. for R-1. Mr. Mukesh Verma, Adv. For R-2. Mr. Ambuj Agrawal, Adv. For R-10 & 11.
11.	R.A.No.13/2014 in Appeal No.23-28/2011	Ministry of Environment & Forests Vs T. Mohana Rao & Ors.	Ms. Parul Gupta & Mr. A.D. N. Rao, Adv. for Applicant. Mr. Raj Panjwani, Sr. Adv. For R-1. Mr. Mukesh Verma, Adv. For R-2. Mr. Ambuj Agrawal, Adv. For R-10 & 11.

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